## National Company Law Tribunal Allahabad Bench Allahabad

CP No. 18 (ND)/2010

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016.

NAME OF THE COMPANY: Sh. Prabhat Kumar & Ors.

Vs.

M/s MACI Organics Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

Order dated 18.11.2016

<sup>2</sup>CP No. 18(ND)/2010 Shri Prabhat Kumar & Ors. Vs. M/s

MACI Organics Ltd. & Ors.

Learned Counsel for the petitioner is ready to address arguments. We noticed that the respondents have never appeared before the CLB or before this Bench. In as much as contempt proceedings are also pending, we felt the desirability of issuing notice to the respondents once again and requested the Ld. Counsel for the petitioner to issue notice to the respondents informing them that the matter is being listed on 22.12.2016.

List on 22.12.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 18.11.2016